

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y. Suryanarayana Jagriti Ahuja (R19)
2.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019 & I.A. No. 3046 of 2020	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta Ashish Gupta

For Directions

3.	Comp. App. (AT) (Ins) No. 490 of 2020	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
4.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	Sandeep Bajaj Aakanksha Nehra

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 469 of 2021	Income Tax Department Through Deputy Commissioner of Income Tax Vs. ILC Industries Ltd. & Ors.	Zoheb Hossain	
6.	Comp. App. (AT) (Ins) No. 471 of 2021	Ravi Sharma Vs. Nilesh Sharma	Ms. Eshna Kumar	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Nandkishore Vishnu Deshpande & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta- R2 & R3 Srishti Prabhakar
8.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta
9.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1
10.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha

For Hearing

11.	I.A. No. 811 of 2021 in Comp. App. (AT) (Ins) No. 147 of 2021 Part Heard	Aseem Srivastav Vs. ICICI Bank Limited and Anr. With	Eshna Kumar	Anand Shankar Jha
12.	Comp. App. (AT) (Ins) No. 378 of 2021 Part Heard	Kotak Mahindra Bank Ltd. Vs. ICICI Bank Ltd. & Anr.	Shikhar Kumar	Anand Shankar Jha
13.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP
14.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP idhan Vyas-R2
15.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Manish Baldeva-R2 Kunal Kanigo Ayush J Rajani-R2 Dhrupad Vaghani-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

16.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**